

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER SHEET

आवेदन सं० 200 का
ORIGINAL APPLICATION No. 344 of 2004

आवेदक
Applicant(s)

*M.V. Sreedharan and
12 others*

प्रत्यर्थी
Respondent(s)

*D.G. of Posts, New Delhi and
6 others*

आवेदक (आवेदकों)

की ओर से अधिवक्ता

Advocate for

Applicant(s)

*M/s O.V. Radhakrishnan &
Antony Mukkalb*

प्रत्यर्थी (प्रत्यर्थियों)

की ओर से अधिवक्ता

Advocate for

Respondent(s)

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

प्रस्तुतीकरण की तारीख : *3.5.04*
Date of Presentation :

पंजीकरण की तारीख : *5.5.04*
Date of Registration :

विषय : *Retirement Gratuity*
Subject : *Inclusion of DA*

तैनाती की तारीख : *in O.C.R.G.*
Date of Posting : *7.5.04*

sup. 15/10/04

7.5.04

C-II

(5) Mr. O.V. Radhakrishnan
Mr. C. Rajendran, SCGSC

Shri. C. Rajendran, SCGSC appeared for the respondents.

Heard. The application is admitted.

Respondents shall file their reply statement within four weeks with a copy to the applicant who may file rejoinder, if any, within two weeks thereafter.

List before RC for completion of pleadings on 29.6.04.

H. B. D.
HPD(AM)

[Signature]
KVS(JM)

asp

31-1-05
(10)

KVS(JM)

Mr OV Radhakrishnan

Post along with O.A.319/04.

By Order

[Signature]
C.O.
31-1-05

None for either side.

No reply filed yet. Call on 18.08.2004.

RC

[Signature]
29.06.2004

Reply not filed
17.8.04 trs

No sitting in RC on 18/8/04

Renotified to 19/8/04

RC

None for either side.

No reply filed yet. Call on 28.09.2004.

19.08.2004

Reply not filed.

RC

None for either side.

No reply filed yet. As last chance call on 10.11.2004.

28.09.2004

Reply filed on 30.9.04

Rejoinder not filed

RC

None for applicants.
Mr. Sasi C.K. represented Mr. TPM Ibrahim Khan, SCGSC.
Reply is on record and copy has been given to other side on 30.9.04. Rejoinder thereto if filed by 25.11.04 be taken on record and thereafter list before the SB for final hearing.

10.11.04

OA 319/04 was closed

on 28-9-04

16.2.05

C-I

(11) Mr. OV Radhakrishnan
Mr. TPM Ibrahim Khan, SCGSC (rep.)

At the request of the counsel of the applicant two weeks time is granted for filing a rejoinder. List after 2 weeks

AVH(VC)

asp

KVS(JM)

C-II

1.3.05

Mr. O.V. Radhakrishnan

C-II

10

Mr. Mariam Marhai

Counsel for applicant seeks some time to file rejoinder. Post after two weeks.

By order,

C.O.

rv

16.3.05

AVH

C-I

(9) Mr. OV Radhakrishnan
Mr. TPM Ibrahim Khan, SCGSC

At the joint request of the counsel adjourned to 6.4.05.

By order

C.O.I

asp

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

18-4-2005

C-II

(11) Mr OV Radhakrishnan (rep)
Mr TPM Ibrahim Khan, SCGSC (rep)

This matter pertains to DA, DCRG, etc.
and hence the same may be posted along with
other identical matters after vacation.

KVS (JM)
18-4-2005

ak

30.6.05

C-I

(19) Mr.OV Radhakrishnan, Sr. (rep.)
Mr. TPM Ibrahim Khan, SCGSC (rep.)

MA 591/05

The prayer in this MA is for acceptance
of rejoinder. Not opposed. MA is allowed. Let
the rejoinder be brought on record.

Snair
SN(VC)

asp

11.8.05

SN(VC)

C-I

Mr.OV Radhakrishnan, Sr. (rep.)
Mr. TPM Ibrahim Khan, SCGSC (rep.)

Post along with OA 174/04 and
connected cases after two months.

By orders

COI

asp

Proforma of Form No. 4 — Continuation Sheet

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

Common final order verified
by
25/10/05
C-2

Final Order OA 945/03

17.10.2005
(21)

KVS(JM)

C-II

Mr. O.V. Radhakrishnan, Sr.
Mr. T.P.M. Ibrahim Khan, SCGSC

Heard. Common order pronounced in open

Court.

KVS(JM)
17.10.2005

vs

INDEX SHEET

LIST OF PAPERS

OA. 344/2004

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		

1.	3/5/2004			Proceedings	4 Pages
2.	17/10/2005			Final Orders	44 Pages

- | | | | |
|---|---|-----------|-----------------|
| ① | ① | 3/5/2004 | OA |
| ② | ② | 30/9/2004 | Reply statement |
| ③ | ③ | 22/6/2004 | Review |
| | ④ | 20/5/2004 | m/q |
| | ⑤ | 3/5/2004 | Vakkalath |